

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.03.2020 (WEDNESDAY)

COURT - III

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1402 of 2019	T. Johnson Vs. St. John Freight Systems Ltd., through RP	Pushkar Sood	Aditya Verma

10:40 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 906 of 2019	Rakesh Wadhawan. Vs. Bank of India & Anr.	Subir Kumar	Subrata Roy-BOI Meghna Rao-R2 Sonali Khanna
2.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr. With	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
3.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun Asthana- R1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
4.	Comp. App. (AT) (Ins) No. 176-178 of 2020	Vishal Ghisulal Jain Resulotion Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh	
5.	Comp. App. (AT) (Ins) No. 197 of 2020	Sumeet Maheshwari Vs. Navbharat Press (Bhopal) Pvt. Ltd. & Anr.	Rishi Sood	
6.	Comp. App. (AT) (Ins) No. 198 of 2020	Nishit B Patel Vs. Good Value Financial Services Pvt. Ltd. & Anr.	Nitin Mishra	
7.	Comp. App. (AT) (Ins) No. 205 of 2020	Kodeboyina Srinivas Krishna Vs. PVM Innvensys Pvt. Ltd. & Anr.	Abishek Amritanshu	A Nagaraj Kumar

8.	Comp. App. (AT) (Ins) No. 206 of 2020	Jitendra Narayan Vs. Integrated Batteries India Pvt. Ltd. & Anr.	Gautam Singhal	
9.	Comp. App. (AT) (Ins) No. 238 of 2020	Vidyasagar Prasad Vs. UCO Bank & Anr.	Sandeep Bajaj	
10.	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Corporate Bank & Anr.	Syed Abdul Haseeb	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. With	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha- R2
12.	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)
13.	Comp. App. (AT) (Ins) No. 1391 of 2019	Nayan N Raheja Vs. Catalyst Trusteeship Ltd. & Anr.	Meghna Mishra	Atul Sharma
14.	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP & Anr.	Samudra Sarangi	Ankur Goyal
15.	Comp. App (AT) (Ins) No. 1516 of 2019 (With Defects)	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd.	Prerita Aggarwal	
16.	Comp. App. (AT) (Ins) No. 10 of 2020	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	Sanampreet Singh
17.	Comp. App. (AT) (Ins) No. 18 of 2020	Ashok GulabChand Baid Vs. Starwing Plastic & Chemicals Pvt. Ltd.	Charu Sachdev	Dhaval Deshpandey
18.	Comp. App. (AT) (Ins) No. 47 of 2020	Zeus Engitech Pvt. Ltd. Vs. Aswad Engineering Pvt. Ltd.	Charu Sachdev	
19.	Comp. App. (AT) (Ins) No. 168 of 2020	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Kartik Nagarkatti	Shashank Tandon
20.	Comp. App. (AT) (Ins) No. 270 of 2020	Park Energy Pvt. Ltd. Vs. Syndicate Bank & Ors.	Puneet Singh Bindra	

21.	Comp. App. (AT) (Ins) No.253 of 2020	Avadhraj Energy Pvt. Ltd. Vs. Chemtrols Industries Pvt. Ltd.	Gaurav Kumar	Atanu Mukherjee- R1
22.	Comp. App. (AT) No. 359 of 2019	Danesa Raghulal Vs. T.R. Venugopal With	Y. Arunagiri	S & M Associates
23.	Comp. App. (AT) No. 361 of 2019	Danesa Raghulal Vs. T.R. Venugopal With	Y. Arunagiri	S & M Associates
24.	Comp. App. (AT) No. 362 of 2019	Danesa Raghulal Vs. T.R. Venugopal	Y. Arunagiri	S & M Associates

For Hearing

25.	Comp. App. (AT) No. 107 of 2019	United spirits Ltd. & Anr. Vs. Neel Rajesh Shah & Anr.	Anand S. Pathak	Ajay Kr. Chopra
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association & Anr. Vs. Competition Commission of India & Ors. With	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
2.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
3.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India & Ors. With	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
4.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1
5.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1

6.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1
7.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1
8.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1
9.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh – R1
10.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India & Ors. With	Anuj Berry	Udayan Jain-R1
11.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1
12.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1
13.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
14.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma
15.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R1), Sridhar Potaraj (R2), ML Lohaty(R4 to R6)

For Hearing

16.	Comp. App. (AT) No. 267 & 278 to 308 of 2018 & I.A. No. 3051 of 2019	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood-SFIO
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17.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
18.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal
19.	Competition App. (AT) No. 18 of 2019	Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh
20.	Competition App. (AT) No. 19 of 2019	Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh
21.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India With	VaibhavGaggar	Rajshekhar Rao
22.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr.	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

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By Order
-sd/-
Registrar